

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
6	23.1.95.	<p style="text-align: center;"><u>M.A.39/95.</u></p> <p>It was mentioned by Shri S. Ray, on behalf of Mr. A. K. Ray, learned Standing Counsel (I.T.), that an application has been filed on behalf of the Department seeking permission to convene a D.P.C. pending disposal of the case.</p> <p>Put up on 1.2.1995 along with O.A. 661/94 and O.A. 690/94.</p> <p style="text-align: right;">84/23/1 Member (Admn.)</p>	<p>Os. No. 7 dt. 4.5.95</p> <p>free copy of order dt. 4.5.95 may be given to the counsels both sides.</p> <p>Enr 7/1</p> <p>21/6/25 A.D.</p>
7	4.5.95	<p>Read memo filed by the petitioner's counsel. Permitted to withdraw the application for the reasons stated in the memo and the Original Application is dismissed as withdrawn.</p> <p style="text-align: right;">VICE-CHAIRMAN 21/6/95</p> <p>MEMBER (ADMINISTRATIVE)</p> <p style="text-align: right;">21/6/95</p>	<p>21/6/95 21/6/95</p> <p>21/6/95</p>